

Income Tax Department

PRESENTS



MOTU PATLU &

TOGETHER, WE RISE

Just as the Income Tax Department's officers and officials work with dedication; you too can serve the country by being a good taxpayer

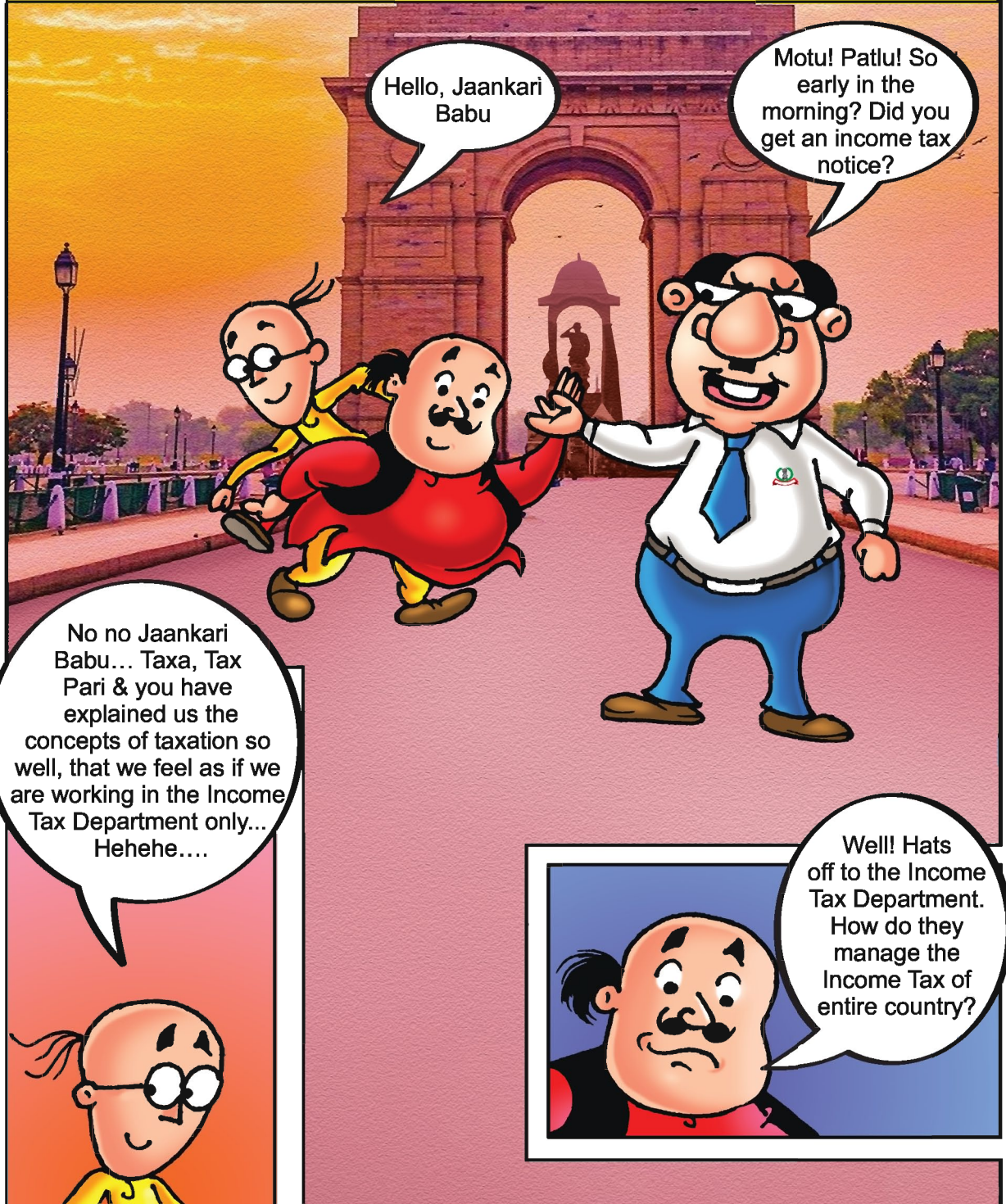


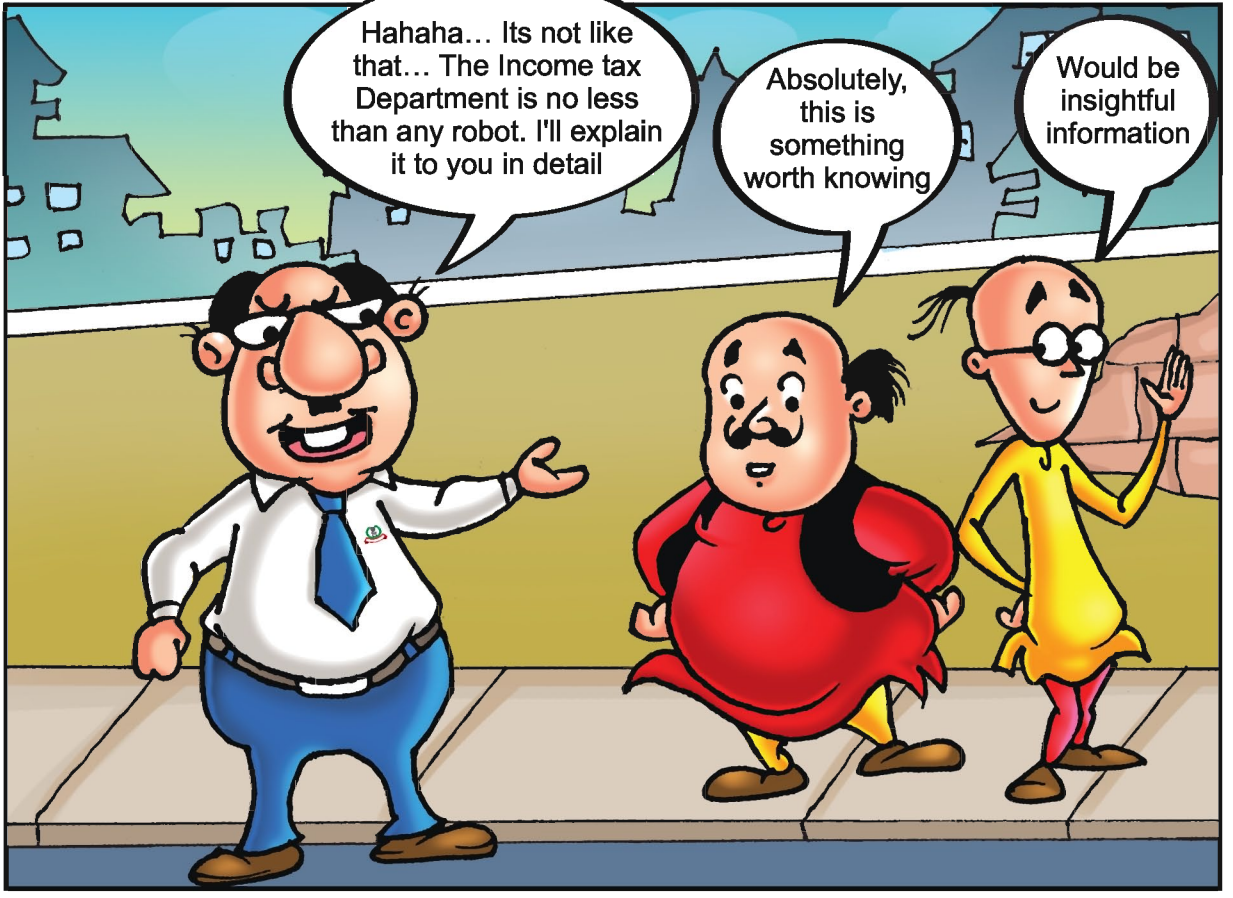
**I am your Jaankari Babu,
I provide Tax information on your cue.
If you pay your taxes honestly,
In this Azadi ka Amrit Mahotsav, you will be hailed as a 'Hero' surely.**



Motu Patlu & **TOGETHER, WE RISE**

Conceptualized by the Directorate of Income Tax (PR, P&P), Mayur Bhawan, New Delhi



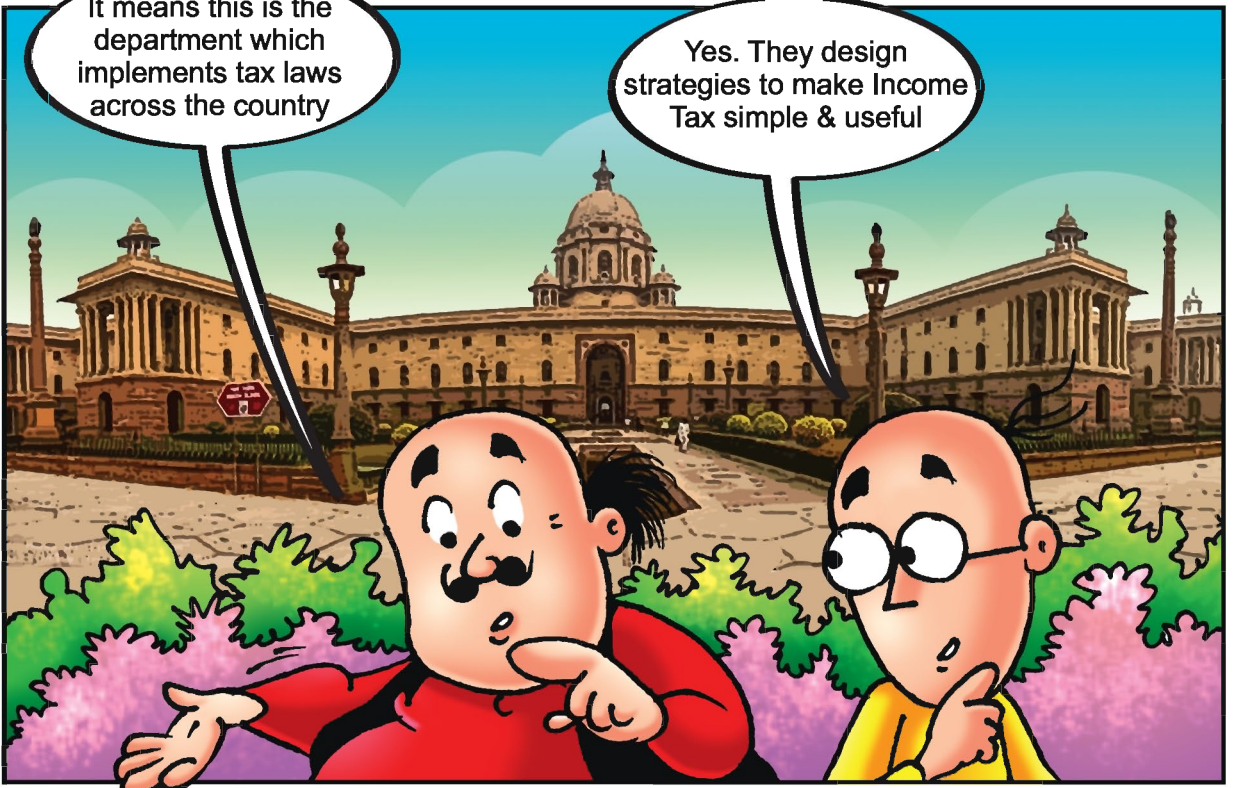


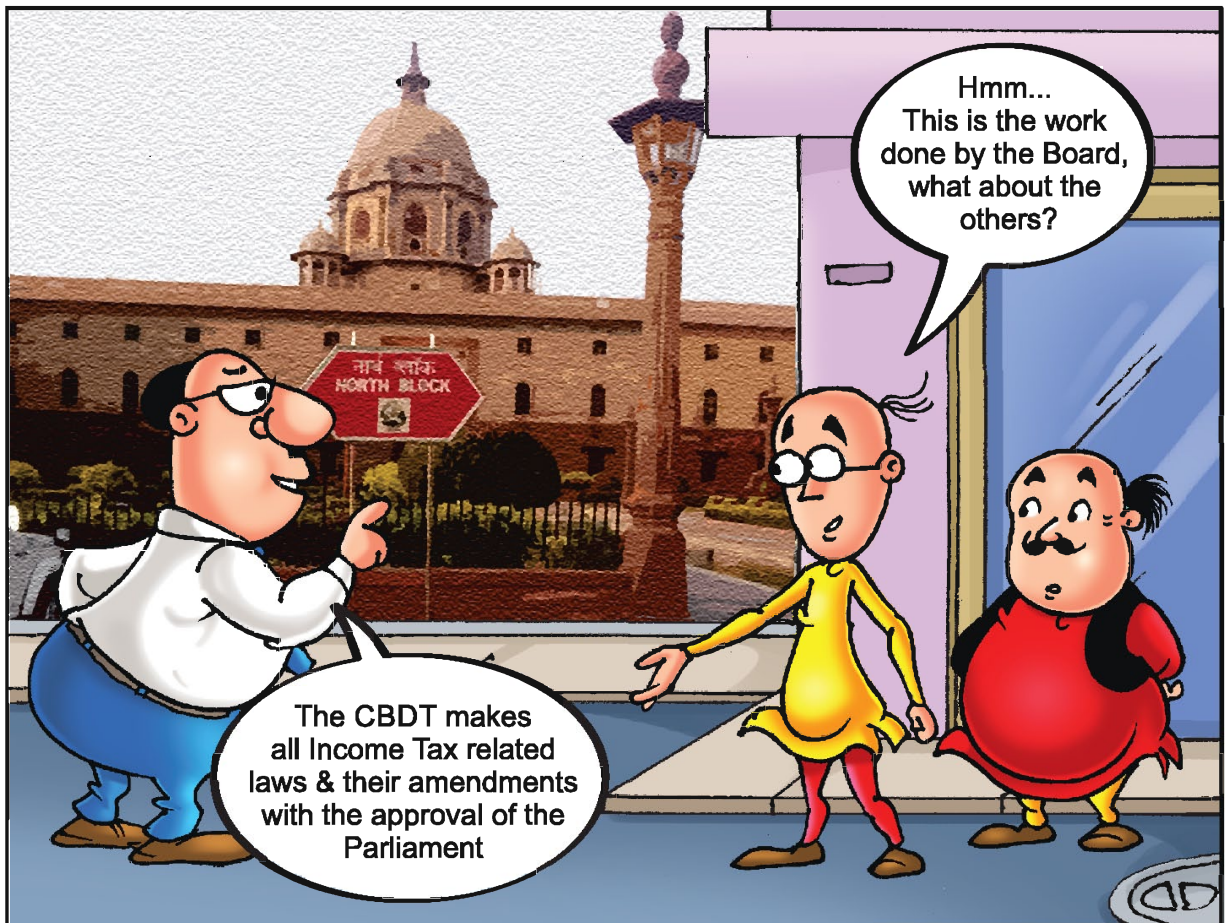


Central Board of Direct Taxes which looks after the day to day functioning of the Income Tax Department is located in North Block at Raisina Road, New Delhi. Policies regarding taxation & Tax laws to implement these policies are made here

It means this is the department which implements tax laws across the country

Yes. They design strategies to make Income Tax simple & useful







In order to run the Income Tax Department efficiently, the country has been marked into 18 different regions. Each region is led by the Principal Chief Commissioner of Income Tax. The Income Tax Department along with regular tax administration also conducts investigation. The investigation wing operates in 14 different regions of the country. Each such region is headed by a Director General (Investigation). They conduct raids/searches at the offices and residences of tax evaders in order to collect taxes

18 Regions →

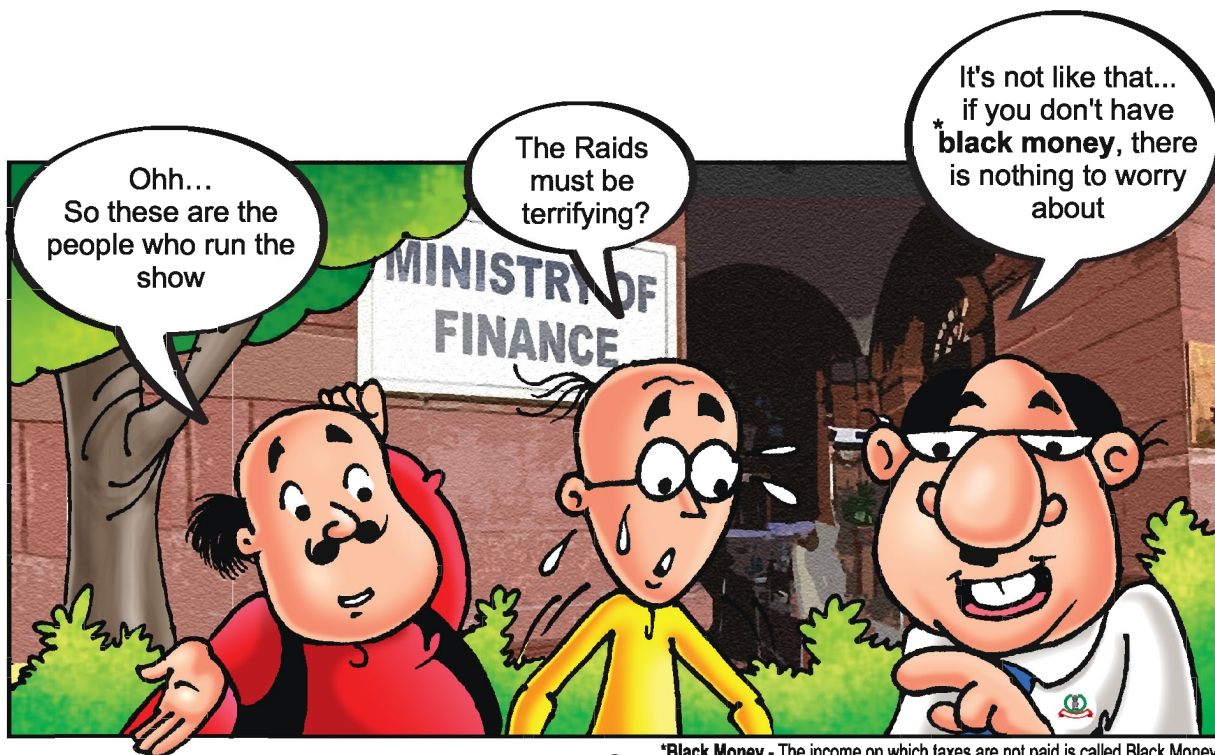
Pr. Chief Commissioner of Income Tax


Andhra Pradesh & Telangana	Odisha	Karnataka & Goa	Kerala	Gujarat	Tamil Nadu
Delhi	Nagpur	North West Region	North East Region	Pune	Bihar & Jharkhand
Madhya Pradesh & Chattisgarh	Mumbai	UP (East)	UP (West) & Uttarakhand	Rajasthan	West Bengal & Sikkim

14 Regions →


Director General (Investigation)

Ahmedabad	Kochi	Chennai	Chandigarh	Jalpur	Delhi	Pune
Patna	Bhopal	Bengaluru	Mumbai	Lucknow	Hyderabad	West Bengal, Sikkim & NER

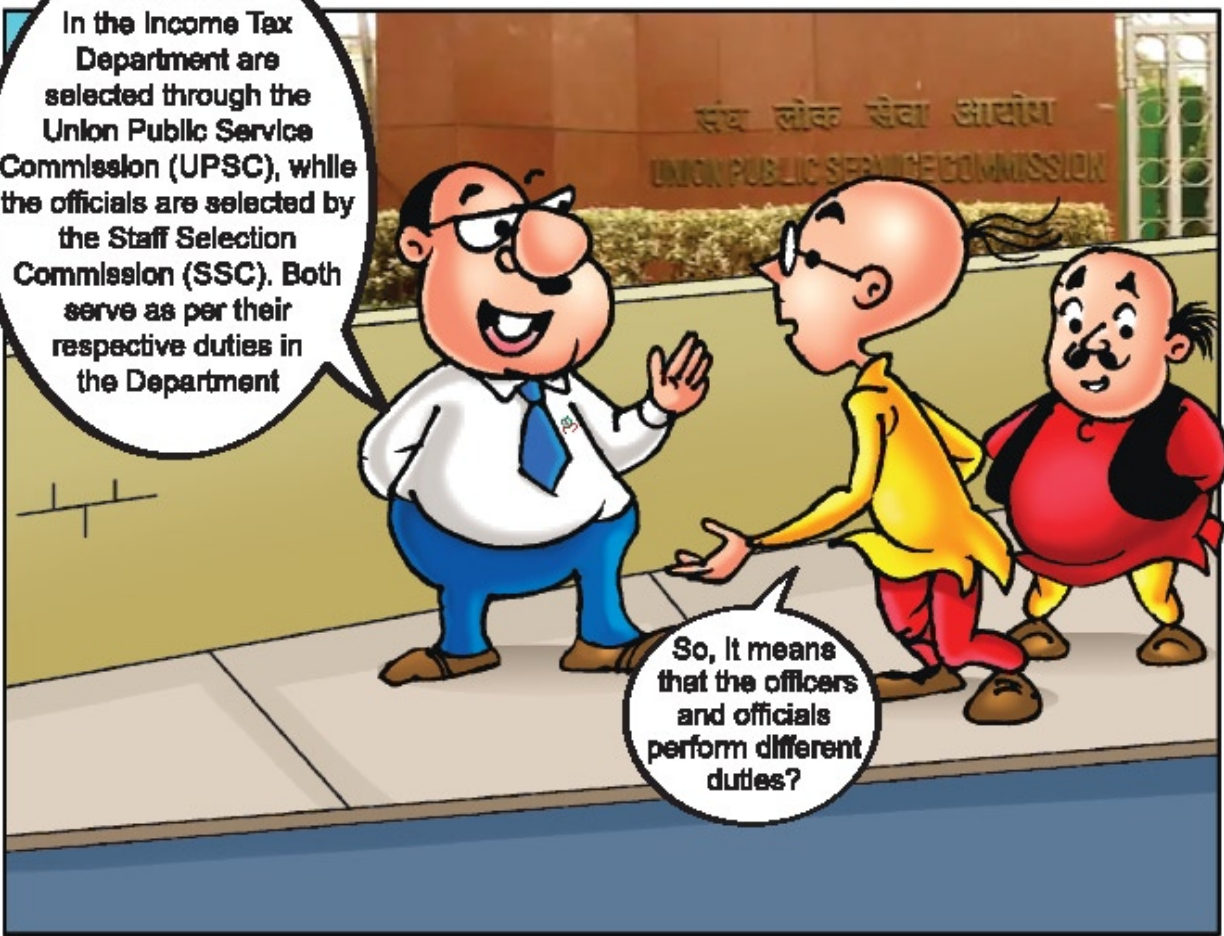




Jaankari Babu you have talked about the officers, but are these the only ones who do all the work?

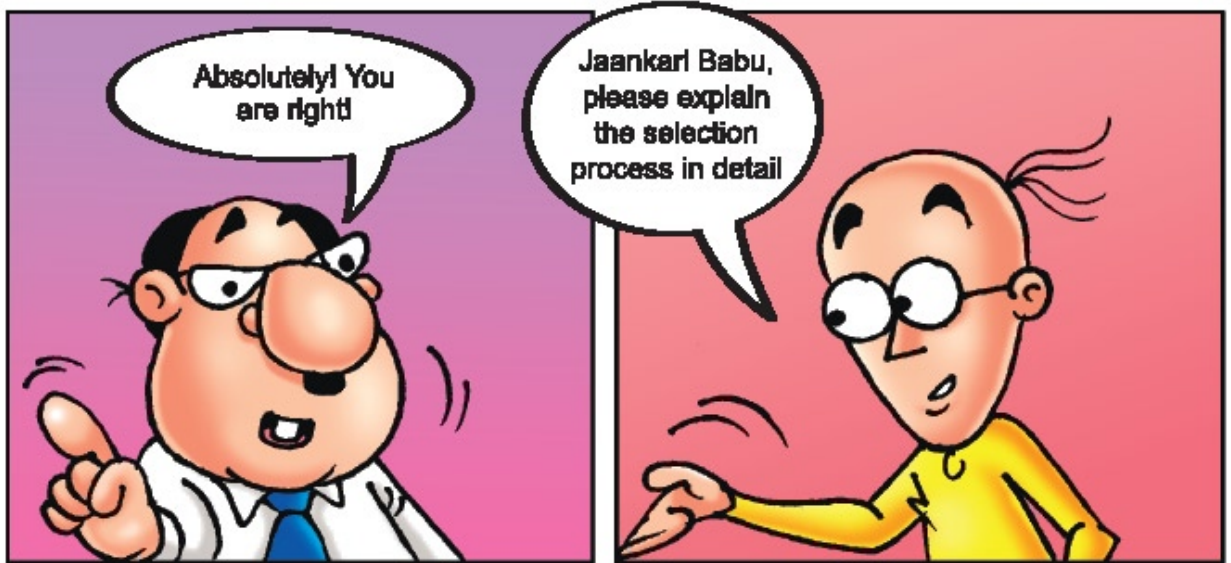


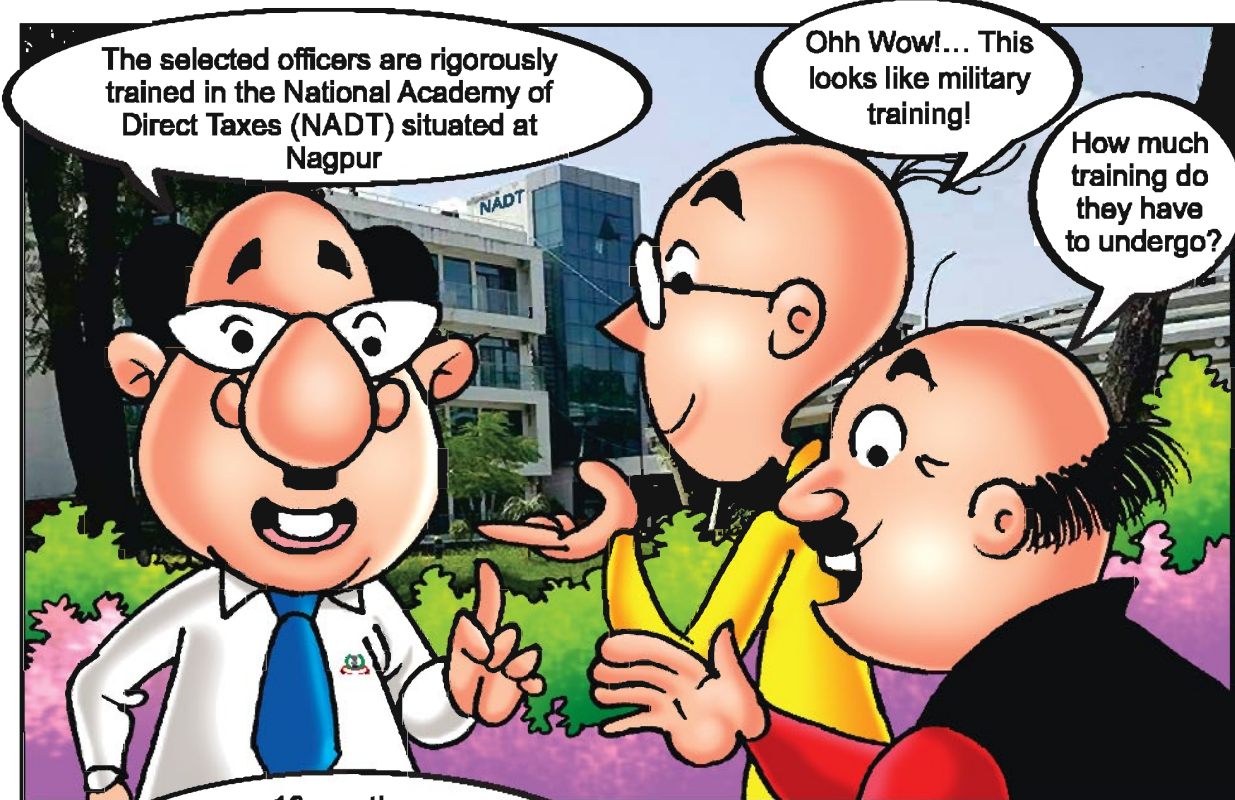
No Motu, there are many officials besides them in the Income Tax Department whose contribution is crucial



The officers in the Income Tax Department are selected through the Union Public Service Commission (UPSC), while the officials are selected by the Staff Selection Commission (SSC). Both serve as per their respective duties in the Department

So, it means that the officers and officials perform different duties?

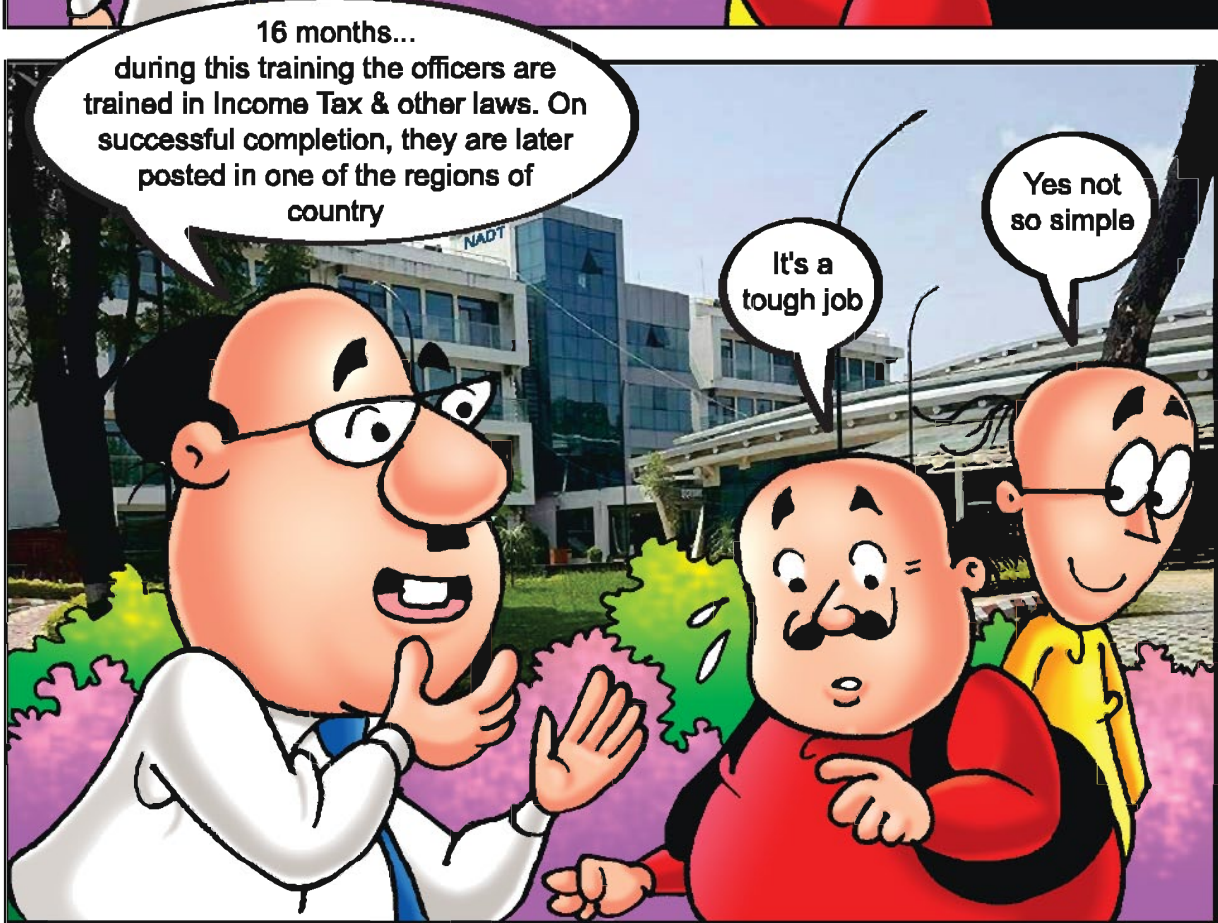




The selected officers are rigorously trained in the National Academy of Direct Taxes (NADT) situated at Nagpur

Ohh Wow!... This looks like military training!

How much training do they have to undergo?



16 months... during this training the officers are trained in Income Tax & other laws. On successful completion, they are later posted in one of the regions of country

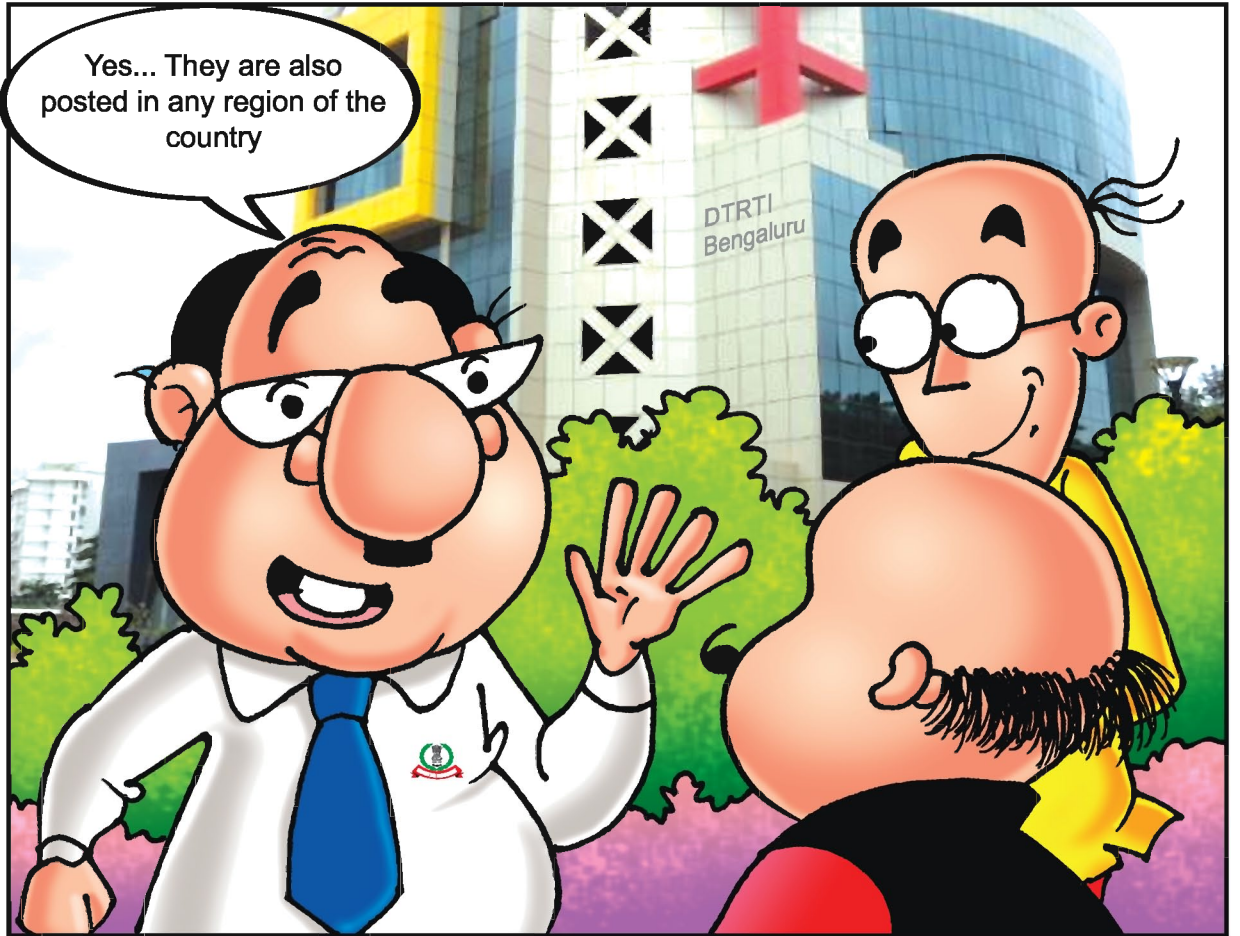
It's a tough job

Yes not so simple

Further, Income Tax staff are recruited by the SSC. It's head office is in New Delhi. Every year, an examination is held for the selection of staff. The Income Tax Department then trains its staff in Regional Training Institutes



Can the staff also be placed in any region like officers?



Yes... They are also posted in any region of the country



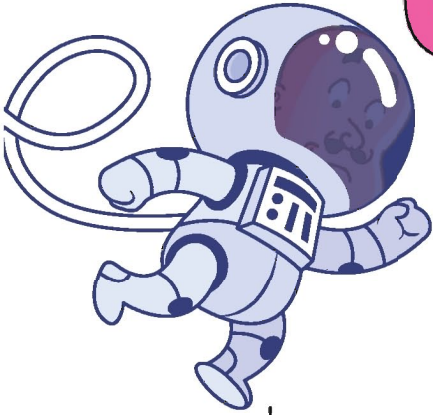
Really...
Jaankari Babu through
these comics we and the kids
of our nation have got a deep
insight into the working and
efficiency of the Income Tax
Department

And thanks
to you! You have
guided us and
enlightened us with
so much
knowledge

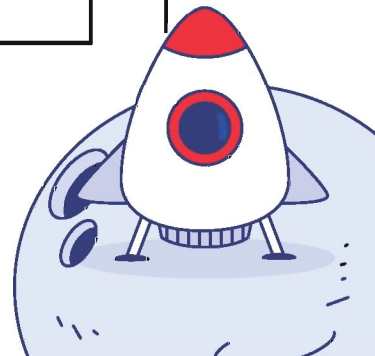
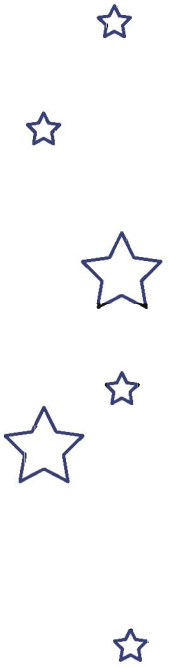
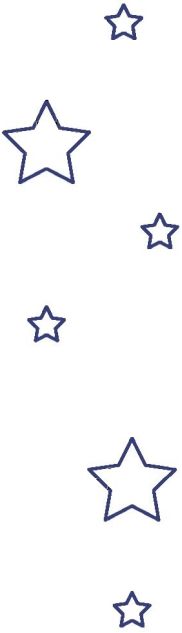
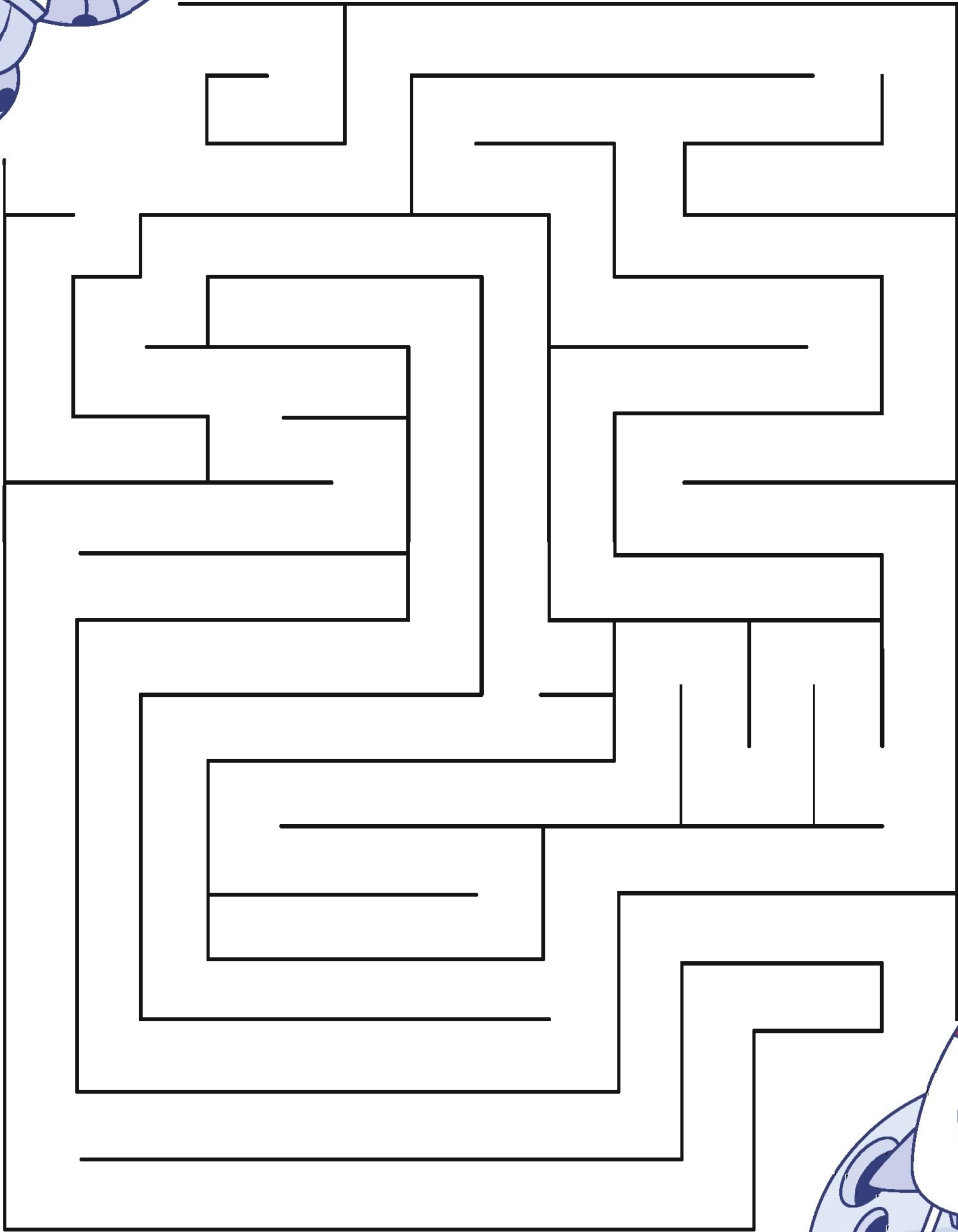
Keep paying taxes
on time. There is no
better way to serve
our nation

The End

MAZE

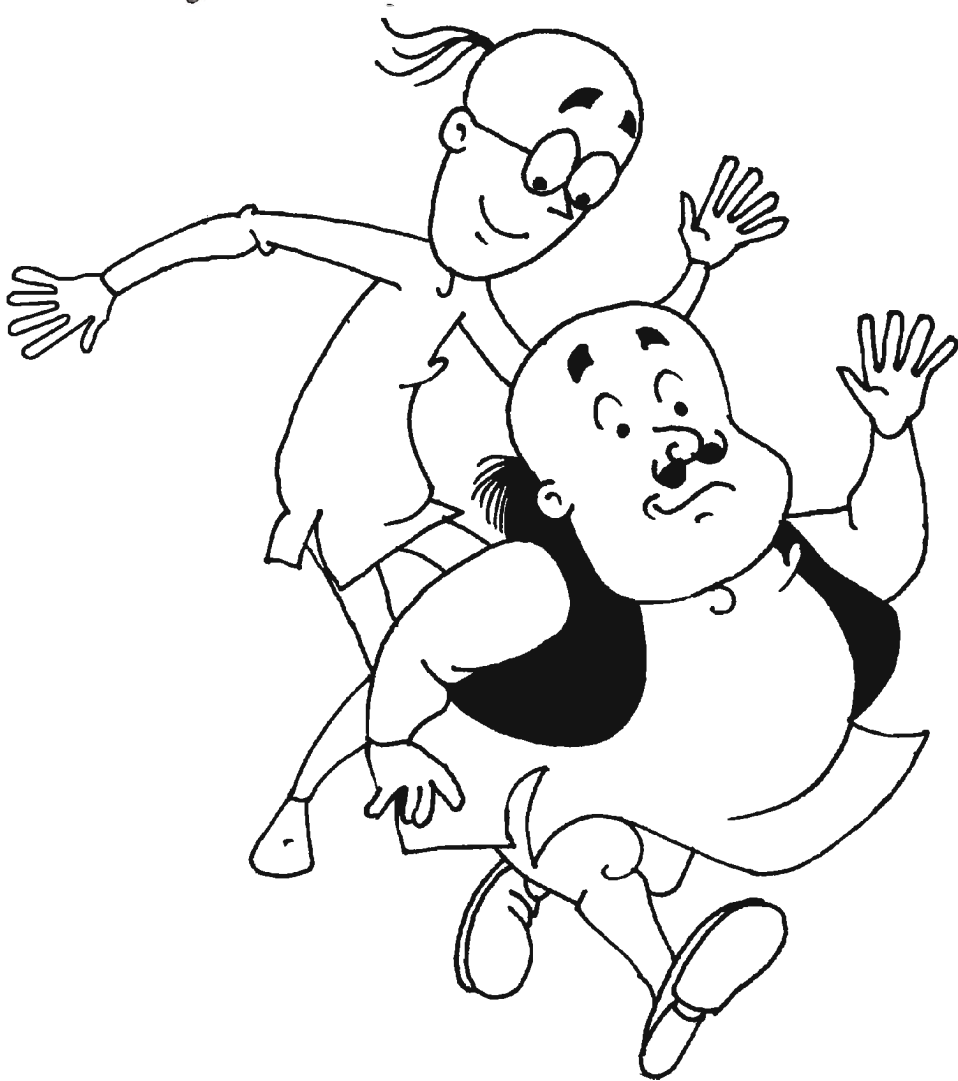


← Help Motu find his way.





Colour the Picture



Issue List

